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NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 36/18 in CP No.74/17	-	For hearing on IA	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. Matter is listed today on the memo filed by Petitioner Counsel for advancing the date from 22/02/2018 to this day. I.A 36/18 is taken up today. None appeared for Respondent side. Since this matter was originally listed on 22/02/2018, therefore this matter is ordered to be list it on 22/02/2018.

Member (T)

Member (J)